

the menace of mob lynching. The Government has also sensitized the service providers to take steps to check the propagation of false news and rumours having potential to incite mob violence and lynching.

(c) The Hon'ble Supreme Court in its judgement dated 17.07.2018 in Writ Petition (Civil) No.754/2016 in the matter of Tehseen S. Poonawalla vs Union of India and others *inter alia* has directed the State Governments to prepare a lynching/mob violence victim compensation scheme in the light of the provisions of Section 357A of CrPC within one month from the date of the Supreme Court judgement dated 17.07.2018.

Training of in-service police personnel

995. SHRI BINOY VISWAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the percentage of total in-service police personnel, under the Ministry, who have received training during the course of their service; and

(b) what is Ministry's policy on in-service training for police personnel and what is the compliance with such a policy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) It is the continuous endeavour of the Government to give due importance to the training of in-service police personnel. The in-service police personnel under Ministry of Home Affairs (MHA) including Delhi Police, Central Armed Police Forces (CAPFs) and Central Police Organisations (CPOs) receive regular training as per their service conditions. In addition, some other specialised training courses are also being imparted as per requirement and suitability such as Counter-Insurgency, Bomb Disposal Course, Jungle Warfare, Weapons and Tactics Course, Combat and Leadership Course, Stress Management etc. Progressive capacity building of the training institutes of CAPFs has also been a continuous endeavour of the MHA.

From time to time, the Ministry has taken steps towards augmentation of training infrastructure. Addition to new verticals of knowledge and skills in keeping with the requirements of time has also been encouraged. Centralised data on percentage of total in-service police personnel who have received training during the course of their service is not maintained by the Ministry.